

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd Floor, Chanderlok Building, 36, Janpath
New Delhi - 110001

F. No.L-1/249/2019-CERC

12.3.2020

NOTICE

The following petitions filed by the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission in the next few months. These petitions are available on the website of the concerned petitioner and a copy of the same has also been served by the petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal, can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions by 3.4.2020 and the petitioners may file the rejoinder, if any, within ten days from the receipt of the reply. All the parties are requested to comply with the above directions within the specified timeline to facilitate expeditious disposal of the petitions.

Srl. No.	Petition No.	Petitioner	Region	Subject
1.	80/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Combined Asset A consisting of Combined Element-1 400 kV D/C RAPP Kankroli transmission line along with associated bays, 50MVAR Bus Reactor along with associated bays at Kankroli Sub-station, and 400 kV S/C RAPP Kota line along with 80 MVAR Bus Reactor and Combined Element 2 400/220 kV 315 MVA ICT II along with associated bays and two no. 220kV line bays at Kankroli Sub-station, 400/220 kV 315 MVA ICT I along with associated bays & 2 no 220 kV line bays at Kankroli Sub station, and 400/220 kV 315 MVA ICT I and ICT II at Kota Sub-station and 400/220 kV 315 MVA ICT III at Kankroli Sub-station along with associated bays at Kota and Kankroli Sub-stations respectively under Transmission System associated with RAPP 5&6 in Northern Region
2.	61/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019 24 tariff block in respect of Asset-I 2 No 400 kV line bays at Fatehpur 400/220 kV Sub-Station under the scheme Provision of 400 kV bays at Fatehpur for ATS under Uncharhar TPS in Northern Region.

3.	44/TT/2020	PGCIL	NR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of Asset-I: 765 kV D/C Varanasi-Kanpur (new) line and associated bays including 240 MVAR Switchable L/R in both Ckt. at Varanasi GIS S/S and 330 MVAR non-switchable L/R in both Ckt. at Kanpur GIS S/S; 765 kV S/C Kanpur (new) GIS Jhatikra line & associated bays including 330 MVAR switchable L/R at Kanpur GIS S/S and 330 MVAR non-switchable L/R at Jhatikara S/S; 400 kV D/C (Quad) Kanpur (New) GIS-Kanpur (old) line & Associated bays; 2*1500 MVA 765/400 kV ICT-I&II Associated bays at 765/400 kV Kanpur (new) GIS S/S; 240 MVAR, 765 kV Bus Reactor-1 & associated bay at Kanpur(new) GIS S/S; 240 MVAR, 765 kV Bus Reactor-2 & associated bay at Kanpur(new) GIS S/S; Asset-II: LILO of one Ckt of 400 kV D/C Sasaram-Allahabad line & Associated bays at Varanasi GIS S/S; Asset-III: 125 MVAR, 400 kV Bus Reactor & associated bay at Kanpur(new) GIS S/S; Asset-IV:240 MVAR, 765 kV Bus Reactor & associated bay at Jhatikara S/S; Asset-V: 125 MVAR, 400 kV Bus Reactor & associated bay at Varanasi GIS S/S; Asset-VI: 400 kV D/C (Quard) Sarnath-Varanasi T/L along with associated bays at Varanasi GIS Substation
4.	24/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of Combined Assets consisting of Asset I Koldam Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh S/S , Asset II 400 kV line bays at Ludhiana S/S covered under Transmission system associated with Koldam Hydro-electric project in Northern Region
5.	101/TT/2020	PGCIL	NR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset I : 400 kV S/C Kankroli-Jodhpur Transmission Line along with associated bays under System Strengthening Scheme in South-Western Part of Northern Grid (Part-B).
6.	114/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014-

				19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of Asset I : Special Protection Scheme (SPS) for Northern Regional Grid Stage-II in Northern Region
7.	105/TT/2020	PGCIL	NR	Region system Strengthening Scheme-XXXIV in Region.
8.	103/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Additional Special Energy Meters in Northern Region
9.	116/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-I in Northern Region.
10.	119/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Asset i: 220 kV S/C Unchahar Raibareilly Transmission Line along with associated bays at Raibareilly, LILO of 220 kV D/C Unchahar Lucknow Transmission Line at Raibareilly and 100 MVA, 220/132 kV ICT III at Raibareilly along with associated bays and Asset-ii: 100 MVA, 220/132 kV ICT II at Raibareilly Sub-station along with associated bays under Unchahar-III Transmission System in Northern Region
11.	118/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme (NRSS-XXXVIII)
12.	122/TT/2020	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block For Asset-I: 220 kV D/C Faridabad Samaypur transmission line with associated bays and Asset-II: 220 kV D/C Faridabad Palla transmission line with associated bays under transmission system associated with Faridabad Gas Based Combined Cycle Power Project in Northern Region.
13.	125/TT/2020	PGCIL	NR	Northern Region System strengthening Scheme-XI
14.	124/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-VII.
15.	128/TT/2020	PGCIL	NR	Northern Regional System Strengthening Scheme-XXX.
16.	127/TT/2020	PGCIL	NR	NRSS-XIII in Northern Region.
17.	132/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019 24 tariff block

				in respect of Combined Asset consisting of Asset 1 400/220 kV, 315 MVA, ICT-1 along with associated bays, 400kV 80 MVAR Bus Reactor along with associated bays, LILO of one circuit of 400kV D/C Parbati-Amritsar T/L at Hamirpur along with associated bays & Line reactor at Hamirpur GIS Sub-station and Asset 21 No. of 400/220 kV, 315 MVA ICT-II along with associated bays at Hamirpur Sub-station under Northern Region System Strengthening Scheme-XX in Northern Region
18.	131/TT/2020	PGCIL	NR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I: 400 kV D/C Kota-Merta Transmission Line (ckt-I and II) along with associated bays under system strengthening in South West part of Northern Grid (Part-A) Transmission System in Northern Region
19.	136/TT/2020	PGCIL	NR	Asset-I 315 MVA, 400/220 kV ICT at Mandola; Asset-II 315 MVA 400/220 kV ICT at Ludhiana under spare ICT scheme in Northern Region.
20.	19/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-VI in Northern Region
21.	104/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-XVIII in Northern Region
22.	193/TT/2020	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Combined Assets associated with System Strengthening in Northern Region Grid for Karcham Wangtoo HEP in Northern Region consisting of Asset-I: 400 kV, 125 MVAR Bus-Reactor with associated bays at Abdullapur, Asset-II: 400 kV D/C Abdullapur-Sonepat T/L along with 400 kV associated bays at Abdullapur and Sonepat Sub-Station
23.	170/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-VIII in Northern Region
24.	168/TT/2020	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block of Asset-I: 400 KV D/C Chamera Pooling Station-Jalandhar transmission line along With bays and line Reactor at Jalandhar; Asset-II: 220 kV

				D/C TL from GIS Pooling Station Chamba-Chamera-III HEP under Transmission System associated with Chamera-III HEP in Northern Region.
25.	166/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For transmission system associated with Tanakpur Transmission System in Northern Region.
26.	165/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-XIV (NRSS-XIV) in Northern Region
27.	153/TT/2020	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for combined asset- Asset-I: LILO of 400kV Rishikesh-Muzaffarnagar Transmission line at Roorkee along with associated bays at Roorkee Sub-Station, Asset-II: 315 MVA 400/220 KV ICT-I along with associated bays at Roorkee Sub-Station and Asset-III : 315 MVA 400/220 KV ICT-II along with associated bays at Roorkee Sub-Station associated with System Strengthening Scheme in Roorkee in Northern Region.
28.	152/TT/2020	PGCIL	NR	Northern Region System Strengthening Scheme-IX in Northern Region
29.	151/TT/2020	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: Asset: 400 kV D/C (Quad) Kurukshetra-Jind TL alongwith associated bays under Transmission System Strengthening in WR-NR transmission Corridor for IPPs in Chhattisgarh in Northern Region.
30.	147/TT/2020	PGCIL	NR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For (i) 400 kV S/C Jalandhar-Amritsar line along with associated bays at Amritsar & Jalandhar, ICT-I along with associated bays at Amritsar Sub-station & 220 kV Verpal feeder bays I & II at Amritsar Sub-station, (ii) 315 MVA 400/220 kV ICT-II at Gorakhpur S/S along with associated bays (includes 2 No. 220 kV Line Bays) and (iii) LILO of Bawana-Bhiwani line along with associated bays at Bahadurgarh, 315 MVA ICT-I along

				with associated bays at Bahadurgarh Sub-station & 220 kV Nuna Majra Feeder Bays at Bahadurgarh S/S under Transmission System associated with System Strengthening Scheme (Formerly Tala Supplementary Scheme) in Northern Region
31.	139/TT/2020	PGCIL	NR	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for transmission system associated with SEWA-II HEP in Northern Region Consisting of: Asset-I: One circuit of 132kV D/C SEWA-II Hiranagar line along with associated bays at Hiranagar Sub-station and one circuit of 132 kV D/C SEWA-II Mahanpur line and associated bays at Mahanpur; Asset-II: Second circuit of 132 kV D/C SEWA-II Hiranagar line along with associated bays at Hiranagar Sub-station; Asset-III: 132 kV S/C SEWA-II Mahanpur-Kathua transmission line along with associated bays at Kathua and 132 kV S/C Mahanpur-Kathua transmission line along with bays at Mahanpur and Kathua.
32.	138/TT/2020	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: Rapp Kota 400 kV D/C line (part of Rapp-Jaipur (South) 400 kV D/C line with one ckt LIL. Oed at Kota) along with associated bay at Kota under Transmission System associated with Rapp 7 and 8 Part-A
33.	218/TT/2020	PGCIL	NR	For (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Procurement of 3 Nos. Spare Converter Transformers (234 MVA, 1-ph, 3 winding) at Bhadrawati HVDC Back to Back Station under Installation of Transformer and Procurement of Spare Converter Transformer at Bhadrawati HVDC Back to Back Station
34.	210/TT/2020	PGCIL	NR	For (i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block For 315 MVA, 440/220 kV ICT-IV at Ballabgarh Sub-station with associated

				bay equipment in Northern Region
35.	209/TT/2020	PGCIL	NR	For (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Singrauli Transmission System in Northern Region.
36.	49/TT/2020	PGCIL	SR	2X240 MVAR 765 kV Bus Reactors along with associated bays at Thiruvallam S/S under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvallam in Southern Region.
37.	78/TT/2020	PGCIL	SR	Transmission assets under system strengthening-XXIII in Southern Region
38.	69/TT/2020	PGCIL	SR	Transmission Asset-1) 2 nos 400 kV line bays and 2 nos. 50 MVAR Switchable line reactors each at Cuddapah GIS and Madhugiri ends for terminating Cuddapah Madhugiri 400 kV (quad) D/C line and Asset 2) 2 nos 765 kV line bays and 1 no. 240 MVAR Switchable line reactor on each circuit of Vemagiri II-Chilakaluripeta 765 KV D/c line at Vemagiri II Pooling Station (2 nos. 240 MVAR Switchable line reactors) under "Substation Works Associated with Strengthening of Transmission System beyond Vemagiri" in Southern Region.
39.	59/TT/2020	PGCIL	SR	Transmission asset under removal of constraints in 400 kV Bays Extensions at 400 kV Vemagiri S/S in Southern Region
40.	58/TT/2020	PGCIL	SR	System Strengthening-IX in Southern Region
41.	85/TT/2020	PGCIL	SR	System Strengthening-XXIV in Southern Region.
42.	83/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Transmission assets under Sub-Station Works associated with Hyderabad (Maheshwaram) Pooling Station in Southern Region
43.	82/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Transmission assets under System Strengthening-X in Southern Region
44.	81/TT/2020	PGCIL	SR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for Combined Asset under

				Ramagundam Stage-III in Southern Region.
45.	93/TT/2020	PGCIL	SR	System Strengthening Scheme-XII in Southern Region.
46.	41/TT/2020	PGCIL	SR	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for transmission system associated with common system associated with Coastal Energen Private Limited and Ind-Bharat Power (Madras) Limited LTOA Generation Projects in Tuticorin Area-Part-A in Southern Region
47.	38/TT/2020	PGCIL	SR	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for transmission system associated with common transmission scheme associated with ISGS projects in Nagapattinam/Cuddalore area of Tamil Nadu-Part-A1 (b) in Southern Region.
48.	77/TT/2020	PGCIL	SR	Transmission assets under Common System associated with ISGS projects in Krishnapatnam area of Andhra Pradesh in Southern Region
49.	36/TT/2020	PGCIL	SR	Combined asset for Sub-station extension works associated with transmission system required for evacuation of power from Kudgi TPS (3 X 800 MW in Phase -I) of NTPC Limited
50.	18/TT/2020	PGCIL	SR	(i) Revision of transmission tariff for 2004-09 and 2009-14 tariff block (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for Neelamangala-Mysore 400 kV D/C Transmission Line along with 2 X 315 MVA, 400/220 kV ICTs at Mysore Sub-station in Southern Region
51.	17/TT/2020	PGCIL	SR	System strengthening-XIII in Southern Region
52.	16/TT/2020	PGCIL	SR	(i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 230 kV Neyveli-Bahoor transmission line in Southern Region.
53.	60/TT/2020	PGCIL	SR	System Strengthening Scheme-XI in Southern Region
54.	79/TT/2020	PGCIL	SR	Southern Region System strengthening Scheme-XVIII in Southern Region

55.	194/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for (A) LILO of Nagarjuna Sagar-Gooty 400 kV S/C line at Kurnool (New) substation, (B) Kurnool (New) Kurnool (APTRANSCO) 400kV D/C quad line, (C) Establishment of new 765/400 kV substation at Kurnool with 2x1500 MVA transformers, (D) Extension of Kurnool (APTRANSCO) substation and (E) 1x240 MVAR bus reactor at Kurnool (new) substation under Transmission System associated with Krishnapatnam UMPP part C1
56.	53/TT/2020	PGCIL	SR	Transmission System associated with System Strengthening in Southern Region-XIV
57.	172/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for transmission assets under conversion of fixed line reactors to switchable line reactors in Southern Region
58.	169/TT/2020	PGCIL	SR	Transmission Asset 04 Nos. Line Bays (GIS) at (Hyderabad) Maheshwaram 765/400 kV S/S, 02 Nos. Line Bays at Warangal 400/220 kV S/S and Balance items (PLCC, Telecom equipment and Line Terminal equipment such as LA, CVT & Wave Trap) at Kurnool 765/400 kV S/S under Substation works associated with additional inter-regional AC link for import of power into Southern Region i.e., Warora-Warangal and Chilakaluripeta-Hyderabad-Kurnool 765 kV Link"
59.	155/TT/2020	PGCIL	SR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for NLC-II Transmission System in Southern Region
60.	154/TT/2020	PGCIL	SR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for transmission system associated with 400 kV central transmission project-I in Southern Region.

61.	150/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For LILO of existing Neyveli TS-II Pondicherry 400 kV S/C at NNTPS generation switchyard under Transmission system for evacuation of power from 2X500 MW Neyveli Lignite Corporation Ltd. TS-1 (Replacement) (NNTPS) in Southern Region.
62.	142/TT/2020	PGCIL	SR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for (a) Combined elements of Talcher and Kolar (HVDC portion) and b) Combined elements of Talcher and Kolar (AC Portion) under Transmission System associated with Talcher-II project in Southern Region.
63.	141/TT/2020	PGCIL	SR	(i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for (a) LILO of both circuit of 400 kV D/C Gazuwaka-Vijayawada line at Vemagiri and (b) Extension of 400/220 kV substation at Vijayawada under System Strengthening-VI in Southern Region
64.	134/TT/2020	PGCIL	SR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)determination of transmission tariff for 2019-24 tariff block for transmission system associated with common system associated with east coast energy private limited and NCC power projects limited LTOA generation projects in Srikakulam Area, Part-A.
65.	133/TT/2020	PGCIL	SR	(i)Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for LILO of one circuit of existing Neyveli-Trichy 400 kV D/C line at Neyveli TPS-I Expansion switchyard Transmission system associated with Neyveli TS-I in Southern Region
66.	123/TT/2020	PGCIL	SR	(i)Revision of transmission tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block

				and (iii) Determination of Transmission tariff for 2019-24 tariff block for Madurai-Trivandrum 400 kV D/C Transmission System in Southern Region More
67.	120/TT/2020	PGCIL	SR	SRSS-XIX in Southern Region
68.	117/TT/2020	PGCIL	SR	System Strengthening-VIII in Southern Region
69.	219/TT/2020	PGCIL	SR	For the assets of Transmission System associated with Krishnapatnam UMPP PART B
70.	217/TT/2020	PGCIL	SR	a) 40 percent fixed series compensation on Gooty-Neelmangla line II at Gooty and b) 40 percent fixed series compensation on Gooty Neelmangla line I at Gooty , Kadapa Nagarjunasagar Circuit I and Circuit II at Kadapa under Fixed Series Comp. on 400 kV lines in Southern Region
71.	208/TT/2020	PGCIL	SR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for transmission assets under transmission system associated with System strengthening -XVII in Southern Region.
72.	247/TT/2020	APTRANSCO	SR	For (1) 400KV K.V Kota Suryapet - 1 & 2 feeders for FY 2016-17 to FY 2018-19 (2) Part of PGCIL 400 KV VJA-NLR line (Nunna Manubolu) to the extent of 18.405 KM (Part of Nunna Manubolu Ckt-3 from Loc. No:532/15 to Loc. Nunna SS + Part of VTPS Manubolu Ckt from Loc.532/16 to Loc. VTPS) for FY 2015-16 to FY 2018-19
73.	243/TT/2020	PGCIL	SR	For (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Assets under NLC-I Transmission System in Southern Region
74.	88/TT/2020	PGCIL	WR	Western Region System Strengthening Scheme-V in Western Region.
75.	48/TT/2020	PGCIL	WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset A1 : Combined Asset (1) 400 kV D/C Mauda II Betul (Quad)

				T/L alongwith associated bays and 2*50 MVar Line Reactors at Betul GIS, (2) 315 MVA, 400/220 kV ICT-I & ICT-II alongwith associated bays and 4 nos. 220 kV line bays & 125 MVar, 420 kV Bus Reactor alongwith associated bays at Betul GIS & (3) 400 kV D/C Betul Khandwa (Quad) line alongwith associated bays at both ends and 2*50 MVar Switchable Line Reactors at Betul GIS & 2*50 MVar line reactors at Khandwa S/S, Asset A2 Khandwa-Indore 400 kV D/C T/L alongwith associated bays under Transmission System associated with Mauda Stage-II (2x660 MW) Generation Project in Western Region.
76.	45/TT/2020	PGCIL	WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Asset-1: LILO of one circuit of 400 kV D/C Vapi-Navi Mumbai line transmission line along with 400/220 kV GIS KALA Substation (NEW) in UT DNH 315 MVA 400/220 KV ICT-I & ICT-II and 80 MVAR, 420 KV Bus Reactor and Asset-2: LILO of 2nd Ckt of 400 kV D/C Vapi-Navi Mumbai TL (i.e. Ckt-3 & 4 of LILO) alongwith associated bays at Kala Sub-station under Transmission system for establishment of 400/220 kV GIS substation at Kala in UT of DNH in Western Region.
77.	70/TT/2020	PGCIL	WR	WRSS-XVII.
78.	87/TT/2020	PGCIL	WR	East-West transmission Corridor Strengthening Scheme in Western Region.
79.	34/TT/2020	PGCIL	WR	Truing up of transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Provision of 400 kV bays at Shujalpur for Part ATS of RAPP 7&8 in Western Region.
80.	33/TT/2020	PGCIL	WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Solapur STPP Solapur (POWERGRID) 400 kV D/C (Quad) 2nd Transmission Line alongwith associated bays at Solapur (POWERGRID) Sub-Station under Transmission System associated with Solapur STPP (2x660 MW) Part-Ain Western Region
81.	27/TT/2020	PGCIL	WR	WRSS-X transmission system in

				Western Region
82.	26/TT/2020	PGCIL	WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset 1 : 765 kV Line bays at Jabalpur Pooling Station for 765 kV D/C Gadarwara STPS (NTPC)-Jabalpur pooling Station TL under "POWERGRID Works associated with Part A of Transmission system for Gadarwara STPS of NTPC" Western Region
83.	196/TT/2020	PGCIL	WR	Western Region System Strengthening Scheme-XIII
84.	195/TT/2020	PGCIL	WR	(i) Revision of transmission tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for combined assets of 400 kV D/C Ranchi-Sipat Transmission Line with associated bays at Ranchi & Sipat Sub-stations and 40% FSC on 400 kV Ranchi-Sipat Transmission Line at Ranchi Sub-station under Kahalgaon-II, Phase II Transmission System in Western Region
85.	167/TT/2020	PGCIL	WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Solapur (STPP) - Solapur (PG) T/L along with bay extension at Solapur (PG) S/S Asset I & Extension of 400/220 kV Solapur S/S - Augmentation of Substation by 1 x 315 MVA (3rd) Transformer (by Shifting of 500 MVA Transformer from Wardha to Solapur) Asset II under Transmission System for Solapur STPP (2x660 MW) in Western Region.
86.	163/TT/2020	PGCIL	WR	Truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019-24 tariff block For 765/400 kV 1500 MVA ICT 1 & ICT 2 along with associated bays at Dharamjaygarh Sub-station under Supplementary Transmission Scheme of IPP Projects in Chhattisgarh in Western Region
87.	140/TT/2020	PGCIL	WR	Asset-I: 315 MVA, 400/220/33 kV 3-phase Spare ICT at Raipur S/S, Asset-II: 315 MVA, 400/220/33kV 3-Phase Spare ICT at Pune S/S, Asset-III: 420 kV, 80 MVAR 3-Phase Shunt Reactor at Wardha S/S, Asset-IV: 315 MVA, 400/220/33 kV 3-Phase Spare Transformer at Dehgam

				S/S, Asset-V: 315 MVA, 400/220/33 kV 3-Phase Spare Transformer at Jabalpur, , Asset-VI: 400 kV, 125 MVAR 3-Phase Spare Reactor at Itarsi under Provision of Spare ICTs and Reactors in Western Region
88.	137/TT/2020	PGCIL	WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for assets under WRSS-IX Transmission Scheme in Western Region
89.	135/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for combined asset associated with Western Region Strengthening Scheme-VI in Western region.
90.	129/TT/2020	PGCIL	WR	Truing up of transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Expansion/ Upgradation of SCADA/EMS system at SLDC of Western Region.
91.	23/TT/2020	PGCIL	WR	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of Combined Asset consist of Asset-1: 315 MVA 400/220 kV Spare Inter Connecting Transformer at 400/220 kV Hissar Sub-station Asset-2:315 MVA 400/220 kV Spare Inter Connecting Transformer at 400/220 kV Lucknow sub-station. Asset-3:315 MVA, 400/220 kV ICT at Bhiwadi in Northern Region under Provision of spare ICTs and reactors in Eastern, Northern, Southern and Western Regions
92.	22/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 2 Nos. 765 kV line Bays alongwith 2 nos. 330 MVAr Line reactor at Vindhychal Pooling Station and 2 Nos. 765 kV line Bays alongwith 2 nos. 330 MVAr Line reactor at Jabalpur Pooling Station for 765 kV D/C Vindhychal Pooling Station-Jabalpur Pooling Station TL (TBCB) under Substation Extensions for Transmission system associated with Vindhychal-V Project of NTPC (Part-B) in Western Region.
93.	21/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff

				block for 1x1500 MVA, 765/400 kV ICT at Vindhyachal Pooling Station along with associated bays, under Transmission System associated with Vindhyachal-V (500 MW) project of NTPC (Part- A) in Western Region
94.	126/TT/2020	PGCIL	WR	Truing up of transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset-1 315 MVA, 400/220 kV ICT I & II alongwith bays and LILO of one ckt of 400 kV D/C Navsari-Kala T/L at Magarwada Sub-station, Asset-2: 400 kV, 80 MVAR Bus Reactor along with associated bays at GIS Magarwada (New), and Asset 3 LILO of 2nd ckt of 400 kV D/C Navsari-Boisar T/L at Magarwada Sub-station under Establishment of 400/220 kV GIS at Magarwada in Union Territory of Daman & Diu in Western Region.
95.	43/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 400 kV D/C Mauda-Wardha line (CKT-I) along with bay at Wardha and Asset-II: 400 kV D/C Mauda-Wardha line (CKT-II) along with bays at Wardha under Mauda Transmission system in Western Region
96.	223/TT/2020	PGCIL	WR	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 for Installation of 1x250 MVA, 400/220 kV ICT at Bhadrawati HVDC back to back station under Installation of Transformer & Procurement of Spare convertor Transformer at Bhadrawati Back to Back Station for tariff block 2014-19 in Western Region.
97.	215/TT/2020	PGCIL	WR	(i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (v) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for 400 KV D/C Raipur-Rourkela Transmission Line along with Raipur & Rourkela Extension under Eastern Western Inter Regional Link .
98.	211/TT/2020	PGCIL	WR	For (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of

				Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Kolhapur-Mapusa transmission line (Ckt. I & Ckt. II) in Western Region.
99.	50/TT/2020	PGCIL	ER	Truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019 24 tariff block for asset-I combined assets under system strengthening scheme for Eastern Region (Formerly part of Tala Supplementary Scheme) and Asset II Conversion of 50 MVAR Line reactor into Switchable line reactor at Subhashgram end of 400 kV S/C Sagardighi-Subhasgram TL under ERSS-XV now tariff is being claimed under system strengthening scheme for Eastern Region (Formerly part of Tala Supplementary Scheme) as per CERC order dated 12.09.2018 in petition no. 259/TT/2018 in Eastern region.
100.	52/TT/2020	PGCIL	ER	ERSS-IV project in Eastern Region
101.	35/TT/2020	PGCIL	ER	Eastern Region Strengthening scheme-VII in Eastern Region
102.	75/TT/2020	PGCIL	ER	for Asset: 400 kV Transmission Line for reconfiguration of Biharsharif Ckt III & IV from present location to the Stage II side of Kahalgaon Switchyard of NTPC under Split Bus arrangement for various substations in Eastern Region.
103.	171/TT/2020	PGCIL	ER	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For 400 kV D/C Baharampur-Bheramara Transmission line, LILO of 400 kV S/C Farakka-Jeerat Transmission line at Baharampur and 01 no. 80 MVAR Bus Reactor and associated line bays and reactor bay at Baharampur under Interconnection between India and Bangladesh Electrical Grids for India portion in Eastern Region
104.	37/TT/2020	PGCIL	ER	Eastern Region Strengthening scheme-XIV in Eastern Region.
105.	39/TT/2020	PGCIL	ER	Truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019 24 tariff block For Asset 400 kV D/C (Quad) Nabinagar-II TPS Gaya transmission line with 02 nos. associated bays at Gaya Sub-station associated with Transmission System for

				Nabinagar II TPS (3X660 MW) in Eastern Region.
106.	42/TT/2020	PGCIL	ER	Misc. Petition for Approval under sub-section (4) of Section 28 of Electricity Act 2003 for determination of truing up of Charges for the period 2009-14 block. Fees and Charges for the period 2014 19 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Eastern Region.
107.	100/TT/2020	PGCIL	ER	Eastern Region Strengthening scheme-VIII in Eastern Region
108.	99/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Transfer of Power from Generation Projects in Sikkim to NR/WR Part A in Eastern
109.	95/TT/2020	PGCIL	ER	Eastern Region Strengthening Scheme-XV in Eastern Region
110.	55/TT/2020	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block Combined Assets (02 Nos.) under Transmission Schemes for enabling import of NER/ER surplus power by NR in Eastern Region.
111.	54/TT/2020	PGCIL	ER	Truing up of transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for 03 nos. of assets under work associated with common transmission system for Phase-II generation project in Odisha in Eastern Region
112.	94/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for 10 nos. of assets under Expansion/Upgradation of SCADA/EMS system of SLDCs of Eastern Region.
113.	213/TT/2020	PGCIL	ER	For Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block and truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019 24 tariff block for 400 kV Talcher Transmission system in Eastern Region.
114.	212/TT/2020	PGCIL	ER	For truing up of transmission tariff for 2014 19 tariff block and determination of transmission tariff for 2019-24 tariff block

				for 03 nos. of assets under Eastern Region Strengthening Scheme V in Eastern Region.
115.	207/TT/2020	PGCIL		For (i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for LILO of 400 kV D/C Bonaigaon-Malda line at Purnea and sub-station at Purnea (New)
116.	130/TT/2020	PGCIL	NER	North Eastern Region Strengthening Scheme-IV in North Eastern Region
117.	156/TT/2020	PGCIL	NER	Hot Line Speech Communication (Computer Dialing) System for Grid Operation consisting of PABX & Associated items as installed and commissioned in NERLDC & 07 nos. SLDCs (Assam, Meghalaya, Tripura, Nagaland, Mizoram, Ar. Pradesh, Manipur) of North Eastern Region under project- Establishment of Fiber Optic Communication under Wide band Communication Expansion plan in North Eastern Region
118.	149/TT/2020	PGCIL	NER	(i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for Combined Assets of Transmission System associated with Ranganadi HEP in North Eastern Region.
119.	148/TT/2020	PGCIL	NER	(i) Revision of transmission tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for Asset-I (220 kV Dimapur-Misa TL, LILO 220 kV D/C Kopili-Samaguri TL and LILO 132 kV D/C Mariani-Dimapur TL) and Asset-II (132 kV D/C Doyang-Dimapur TL, 132 kV S/C Dimapur-Imphal TL with associated bays) for transmission System associated with Doyang HEP in North Eastern Region
120.	102/TT/2020	PGCIL	NER	Misc. Petition for Approval under sub-section (4) of Section 28 of Electricity Act 2003 for determination of Truing up of Charges for the period 2014-19 block. ii. Fees and Charges for the period 2019-24 block for Unified Load Despatch &

				Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in North Eastern Region
121.	214/TT/2020	PGCIL	NER	For (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Transmission system associated with Kopili hydroelectric Stage-I extension project (2x50MW) in North Eastern Region.
122.	51/TT/2020	PGCIL	WR/NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset I: 765 kV D/C Solapur Aurangabad Transmission Line along with 2 x 240 MVAR Switchable Line Reactor with associated bays at Solapur Substation and Asset II: 2 x 240 MVAR Switchable Line Reactor along with associated bays at Aurangabad Substation associated with Inter Regional system strengthening scheme for Western Region and Northern Region (Part A)
123.	20/TT/2020	PGCIL	NR/WR	System Strengthening common for Western Region and Northern Region in Western Region.
124.	121/TT/2020	PGCIL	NR/WR	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 400 kV S/C Singrauli-Vindhyachal Transmission Link alongwith (2x250 MW) HVDC Back to Back at Vindhyachal between NR and WR
125.	86/TT/2020	PGCIL	NR/WR	Truing up of transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Kahalgaon Stage II, Phase I Transmission system in Eastern, Northern Region & Inter regional link between Northern & Western Region
126.	89/TT/2020	PGCIL	SR/WR	(i)Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of transmission tariff for 2014-19 tariff block and (iii)Determination of transmission tariff for 2019-24 tariff block for 400 KV D/C Ramagundam-Bhadrawati (Chandrapur) Transmission System in Southern and Western Region

127.	115/TT/2020	PGCIL	SR/ER	Truing up of transmission tariff for 2014-19 tariff block and determination of Transmission tariff for 2019-24 tariff block for 500 MW HVDC back to back station at Gazuwaka (Asset-I) Vijayawada Gazuwaka 400 kV D/C Line & 50 per cent FSC Jeypore Gazuwaka 400 kV D/C T/L at Jeypore (Asset II) and (a) 40 per cent FSC on Rengali-Indravati 400 kV S/C T/L and (b) 40 per cent FSC on Meramundali-Jeypore 400 kV S/C T/L at Jeypore (Asset III) under Augmentation of capacity of Gazuwaka HVDC back to back project (500 MW) in Southern Region and Eastern Region
128.	84/TT/2020	PGCIL	ALL	Truing up of transmission tariff for 2014-19 tariff block and determination of Transmission tariff for 2019-24 tariff block for Assets under Barh Transmission System in Northern, Eastern and Western Region.
129.	76/TT/2020	PGCIL	ALL	(i)Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block For (i) Asset-1: 1 No. 315 MVA, 400/220/33 kV, 3-Phase Transformer at Biharshariff Sub-station and 1 No. 315 MVA, 400/220/33 kV, 3-Phase Transformer at Jamshedpur Sub-station, (ii) Asset-2: 1 No. 80 MVAR, 420 kV, 3-Phase Reactor at Rourkela Sub-station, (iii) Asset-3: 1 No. 315 MVA, 400/220 kV, 3-Phase ICT at Durgapur Sub-station, (iv) Asset-4: 1 No. 160 MVA, 220/132 kV, 3-Phase ICT at Siliguri Sub-station, (v) Asset-5: 1 No. 315 MVA, 400/220 kV, 3-Phase ICT at Rourkela Sub-station, (vi) Asset-6: 1 No. 50 MVA, 132/66 kV, 3-Phase ICT at Gangtok Sub-station under Provision of Spare ICTs and Reactors for Eastern, Northern, Southern and Western Regions

NOTE: The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings filed by the petitioners and to e-file rejoinder.

Secretary